

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 104
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo&Anr
Vs.
Earth Iconoic Infrastructures Pvt ltd

.... Petitioner/Applicant

....Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code in liq.

Order delivered on 06.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

Mr. Rakesh Kumar, Ms. Preeti Kashyap and
Mr. Ankit Sharma Advocates

For the Respondent

Mr. Harish Chander Manchanda, Adv.

ORDER

List all the pending applications for hearing on 11.08.2021.


(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)